

Central Administrative Tribunal  
Principal Bench, New Delhi

O.A.No.2101/95

New Delhi this the 11th day of November, 1996.

Hon'ble Shri S.R. Adige, Member (A)  
Hon'ble Dr A. Vedavalli, Member (J)

Shri Pappu,  
R/o Vakil Wali, Kuiya Ke Pass  
Gopal Garh, Bharatpur (Raj). ...Applicant

VERSUS

Union of India, through

1. The General Manager,  
Western Railway,  
Churchgate, Bombay.
2. The Secretary,  
Railway Board, Railway Bhawan,  
New Delhi.
3. The Chief Commercial Manager (Catering)  
Western Railway, Churchgate, Bombay.
4. The Commercial Supdt. (Catering)  
Catering Unit, Western Railway,  
Bharatpur (Raj). .... Respondents

(By Advocate : Mrs B. Sunita Rao for R-2&3)

ORDER ORAL)

(By Hon'ble Shri S.R. Adige, Member (A) )

Heard.

Both counsel agree that this O.A. be disposed of with a direction to the respondents to dispose of the representation of the applicant dated 1.10.95 (Annexure A-9) by means of a detailed, speaking and reasoned order under intimation to the applicant within 2 months from the date of receipt of a copy of this order. *hr*  
*a direct accordingly.*

The O.A. is disposed of accordingly. No costs.

*Abdullah*  
(Dr A. Vedavalli)

Member (J)

*Adige*  
(S.R. Adige )

Member (A)

sss